COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 125 OF 2018

Dated: 28th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Punjab State Power Corporation Ltd ... Appellant(s)

Vs.

Nabha Power Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Swapna Seshadri

Ms. Neha Garg

Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.

Mr. Aniket Prasoon Ms. Srishti Rai

Mr. Naveet Hegde

Mr. Abhishek Kumar for R-1

Mr. Sakesh Kumar for R-2

ORDER

Admit. Issue notice to the Respondents returnable on 08.08.2018. Mr. Aniket Prasoon takes notice on behalf of Respondent No.1 and Mr. Sakesh Kumar takes notice on behalf of Respondent No.2 and they seek four weeks time to file reply. They may file the same on or before 26.06.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>08.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member